[10 December, 1999]

(d) There has not been any increase in the CIPs of foodgrains for Below Poverty Line (BPL) population since 01.06.1997.

(e) Does not arise.

## **Condition of Sugar Industry**

†987. SHRI JANESHWAR MISRA: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the condition of sugar industry in the country, particularly in Northern India, including Uttar Pradesh and Bihar, is becoming miserable day by day;

(b) if so, what measures are being taken by Government to revive the sugar industry in these States; and

(c) whether Government would formulate any sugar policy, in the light of the condition of sugar industry?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD): (a) No, Sir.

(b) and (c) Does not arise.

## **Unethical Trade Practices Against Consumers Rights**

988. SHRI ABANI ROY: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned. Goods once sold will not be taken back, as reported in the Times of India dated the 12th November 1999;

(b) if so, whether a large number of consumer goods manufacturing firms/shopkeepers are indulging in unethical trade practices, by ignoring the rights of consumers.

(c) if so, whether Government propose to take any action in such cases; and

(d) if so, the details thereof?

<sup>†</sup>Original notice of the Question was received in Hindi.

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